

[*Translation*]

#### **Licences to Flour mills**

6573. SHRI K. D. SULTANPURI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the number of licences issued for setting up of flour mills in the country during last two years, State-wise?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): The roller flour milling industry has been de-licensed in 1986 and therefore, no industrial licence is required for setting up a flour mill except in cases where the proposed location is not covered by the locational policy of the Government. Only one licence was issued in Maharashtra, during last two years.

#### **Illegal Commercial Constructions**

6574. SHRI RAM SAGAR (Saidpur): Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to remove illegal commercial constructions in Delhi;

(b) if so, the number of illegal constructions removed during the last three months; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Removal of illegal structures, including commercial constructions, is done by the Local Bodies in accordance with the prevalent laws and policy on the subject.

A total of 290 unauthorised commercial constructions were removed by the Local Bodies in their respective jurisdictions during the last 3 months.

[*English*]

#### **Failure of Conciliation Proceedings with Nationalised Coal Industry**

6575. SHRI A. K. ROY: Will the Minister of LABOUR be pleased to state:

(a) the number of Reports on Failure of Conciliation Proceedings connected with the nationalized coal industry received by Government during the last three years, year-wise and company-wise; and

(b) the details of the Reports referred for adjudication, rejected and kept pending for more than three months?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). A statement is laid on the Table of the House.

**STATEMENT**

Name of the company	Failure of Conciliation Reports Received				Cases referred to adjudication				Cases pending for more than three months as on 31.12.1989
	1987	1988	1989		1987	1988	1989	1989	
1		2			3	4		5	
				(*)		(*)			
Bharat Coking-Coal Ltd	337	288	240	164	131	107	214	159	88
Central Coal fields Ltd	76	72	53	73	16	29	37	15	20
Eastern Coal fields Ltd	137	93	71	118	67	68	85	39	27
Coal Mines Planning + Design Institute Ltd	—	—	—	2	—	—	—	—	—

Name of the company	Failure of Conciliation Reports Received			Cases referred to adjudication			Cases declined adjudication	Cases pending for more than three months as on 31.12.1989
	1987	1988	1989	1987	1988	1989		
		2		3		4		5
Coal India Ltd.	—	3	15	1	1	6	—	4
South Eastern Coal fields Ltd	27	58	50	29	28	54	9	13
Western Coalfields Ltd	84	69	130	76	44	57	4	8
Nothern Coalfields ltd.	4	6	3	4	1	4	—	—
<b>Total</b>	<b>665</b>	<b>589</b>	<b>562</b>	<b>467</b>	<b>288</b>	<b>325</b>	<b>349</b>	<b>234</b>
								<b>200</b>

[This includes Failure of Conciliation Reports received during - earlier years]